

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 28 of 2021**

**IN THE MATTER OF:**

**The Kerala State Pollution Control Board & Anr. ...Appellant.**

**Versus**

**M/s. Merchem Ltd. & Ors. ...Respondents.**

**Present:**

**For Appellant: Mr. Jayanth Muthuraj, Sr. Advocate with  
Jogy Scaria and Ms. Beena Victor, Advocates.**

**For Respondent: Mr. Aditya Verma, Advocate for R-1.**

**ORDER  
(Virtual Mode)**

**05.03.2021** Appellant to file brief 'Written-Submissions' not more than three pages along with 'Copies of Judgments' on which, Appellant want to refer and rely on, within two weeks.

List the Appeal 'For Admission (After Notice)' Hearing on **23<sup>rd</sup> April. 2021.**

**[Justice A.I.S. Cheema]  
Member (Judicial)**

**[Dr. Alok Srivastava]  
Member (Technical)**